## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.122/KB/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M.

Name	of the Company	Dhiraj Kumar Mantri -Ve	rsus- Radharani Merchants Pv	rt.Ltd & Ors.
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Fisher Chowdhung 2. Fayenta Sengrata 3. Aritra Basa P 4. Sustinita grosh 5. Parasher Baidya Respondents

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29/n/2012

## ORDER

Ld. Counsel for the petitioner and the respondents are present.

List on 18/01/2018.

(Jinan K.R.) Member (J)

Sd

(V.P.Singh) Member (J)